(b) if the answer to part (a) above be in the affirmative, what are the reasons for providing separate hospitals now: and

Written Answers

(c) whether there is any Station where there are two or three Armed Forces Hospitals?

# The Minister of Defence (Shri Gopalaswami): (a) Yes.

- (b) In order to provide facilities for hospital practice to medical officers employed in the Navy and the Air Force, and for the training of Naval ratings and airmen of the Medical Branches of the Navy and the Air Force, two hospitals, previously manned by Army Medical personnel have been transferred-one each to the Navy and the Air Force. Both the hospitals, however, attend to the members of all the three Services.
  - (c) Yes, only at Jodhpur, where there are two small hospitals, one for the Air Force and one for the Army. It is mainly due to lack of accom-modation that it has not been possible to combine the two.

#### MILITARY OFFICERS

\*1304. Shri Thirani: Will the Minister of **Defence** be pleased to state whether it is a fact that all promotions, appointments and postings of officers of and above the rank of Colonel have to receive the prior approval of the Defence Minister?

The Minister of Defence (Shri Gopalaswami): Yes, Sir.

### हरिजन छात्रों का प्रवेश

\*१३०५. डा० सत्यवादी: क्या शि**का** मंत्री यह बतलाने की कृपा करेंगे कि:

- (क) क्या यह सच है कि साधारणतः सैनिक पदाधिकारियों के बच्चों को ही लारेंस स्कल, सनावर, शिमला, पहाड़ी और लवडेल, नीलगिरि में प्रवेश मिलता है; और
- (ख) गत वर्ष इन स्कुलों में हरिजन छात्रों की संख्याक्या थी? •

The Minister of Education and Natural Resources and Salaria Research (Maulana Azad): (a) No. Sir.

(b) There were no Harijan students in these two Schools last year.

## Written Answers DEVELOPMENT OF HINDI

- \*1306. Shri M. L. Dwivedi: Will the Minister of Education be pleased to place on the Table of the House a copy of the systematic and co-ordinated Five Year Plan for the development and propagation of Hindi as described on page 2 of the Report of Activities during the year 1951-52 and programme for 1952-53, of the Ministry of Education and state:
- (a) the names and designations, if any, of the personnel of the Board of Scientific Terminology in Hindi, as well as the Committee of Philologists which has been set up for the implementation of the plan:
- (b) whether the consolidated Great English Indian Dictionary compiled by Prof. Dr. Raghu Vira has come to the notice of Government and the committees.
- (c) whether the five year plan as mentioned in part (a) above is confined to the activities of the Centre in this direction or contemplates to launch the scheme in States as well; and
  - (d) if so, the names of the States?

The Minister of Education and Natural Resources and Scientific Resources Research (Maulana Azad): (a) A copy of the Five Year Plan, in question, as well as a list of the members of the Board of Scientific Terminology and the Committee of Philologists is placed on the Table of the House. [See Appendix VI, annexure No. 45.]

#### (b) Yes.

(c) and (d). The plan has been drawn up by the Government for the purpose of propagation and development of Hindi in the country as a whole but at present the stress is on its spread in the non-Hindi speaking areas. The co-operation of all the States has been sought in this work of national importance.

### ITALIAN SCHOLARSHIPS

- \*1307. Shri Ganpati Ram: Will the Minister of Education be pleased to state:
- (a) whether the Government of Italy has offered any scholarships to Indian students for studies in Italian Universities during 1951-52;
- (b) if so, what are the qualifications required and what are the subjects for which the award is made; and
- (c) the total value and period of award?

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The Minister of Education and Natural Resources Research (Maulana Azad): (a) Yes.

- (b) Students holding a Master's · Degree are eligible. The scholarships are awarded for post-graduate work in Science, Arts, Education, Engineering or Technology.
- (c) 42,500 lire a month for eight months in addition to 5,000 lire for transport expenses and University fees.

DIAMOND MINES IN ANANTAPUR DISTRICT

\*1308. Shri Viswanatha Reddy: Will the Minister of Natural Resources and Scientific Research be pleased to state whether the diamond bearing belt near Vairakarur of Anantapur District has been thoroughly surveyed by Geological Department?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, Sir.

CODIFICATION OF LAWS IN PART 'C' STATES

\*1309. Shri Ganpati Ram: Will the Minister of Law be pleased to state;

- (a) whether it is a fact that codification of State laws operative in the Part "C" States is, under the examination of the Ministry of Law of the Government of India and the respective State Governments: and
- (b) whether it is a fact, that a large number of provincial statutes with or without modifications were extended to these States by means of notifications, published in the Government of India Gazette?

The Minister of Law and Minority Affairs (Shri Biswas): (a) Yes. The question of the compilation and publi-cation of Codes containing the texts of all laws in force in Part C States (other than Central laws which extend to them as part of India) is at present under examination and the Government of India are in correspondence with the Governments of Part C States in this connection for collecting information regarding the various laws that are in force in those territories.

(b) Yes.

INDIANS TO BE SENT TO U.S.A.

- \*1310. Shri N. B. Chowdhury: Will the Minister of Finance be pleased to
- (a) how many Indians will be sent to U.S.A. during the year 1952-53 under

- the Technical Co-operation Aid Agreement:
- (b) what the method of selection would be; and
- (c) what percentage of the cost would be borne by the Government of India?

The Minister of Finance (Shri C. D. Deshmukh): (a) The matter is still under consideration.

- (b) The selection is made by the Government of India Ministries and the State Governments with the assistance of selection committees wherever feasible.
- (c) The cost to be borne by the Government of India would be only on internal transport and salaries of their own servants deputed for training.

MINERAL SURVEYS IN UTTAR PRADESH

\*1311. Shri B. N. Roy: Wil Minister of Natural Resources Roy: Will the Scientific Research be pleased to state what are the important mineral surveys undertaken during the last three years in the Kumaon region and the Vindhya Hill regions of Uttar Pradesh?

The Minister of Education Natural Resources and Science Natural Resources and Scientific Research (Maulana Azad): A statement giving the information required is laid on the Table of the House. [See Appendix VI, annexure No. 46].

EXEMPTION FROM INCOME TAX OF NON-PROFIT MAKING CONCERNS

- \*1312. Shrimati Renu Chakravartty: Will the Minister of Finance be pleased . to state:
- (a) whether all non-profit making concerns are exempted from the purview of Income Tax?
- (b) whether sporting associations are liable to income tax; and
- (c) whether it is a fact that the Cricket Association of Bengal is being charged income tax for the last eight years?

The Minister of State for Finance The Minister of State for Finance (Shri Tyagi): (a) If a concern in really non-profit-making in the sense that it does not make any income, no question of taxation liability would arise. Probably the hon. Member has in view a case where although some income is earned, there is no outside beneficiary to enjoy that income. Even in such a case, the income is liable to tax.

(b) Sporting associations are liable to tax in respect of all incomes except